Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Office of the CPIO (RTI Section)

CPIO ID No. 12-94/2017

Dated: 13.10.2017

To

Shri Shashank Bhowmick
Under Secretary, Ad.1C
CPIO,
Govt. of India, Ministry Of Finance
Dept. of Revenue, North Block
New Delhi-110001

Sir,

Please refer to your RTI letter no. 20011/186/2017-Ad.1C (CESTAT) registered in the CESTAT as CPIO ID no. 12-94/2017, In this RTI application the text of RTI application of Sh. Swam Prakash Kaushal is common which is registered in the CESTAT at CPIO ID no. 12-77/2017 in response to your letter no. R-20011/145/2017-AD.1C (CESTAT) and the applicant Sh. Swam Prakash Kaushal also common.

In response to your first letter file no. R-20011/145/2017-AD.1C (CESTAT) this RTI was registered in the CESTAT as CPIO ID no. 12-77/2017 and its reply had already been sent to the applicant vide CPIO's letter dated 08.09.2017 (copy enclosed).

This is already disposed of to the extent related to this office.

Thanking you

Encl: Copy of CPIO's reply dated08.09.2017

Yours faithfully

CPIO

CESTAT, Delhi

Copy to:

Sh. Swam Prakash Kaushal Mohalla Badujai-1, Tehsil-Sadar, Shahajahanpur UP- 242001

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12

CUSTOMS. EXCISE A SERVICE TAT APPELLATE TRIBUNAL NEW DELHI-110066

F. No. 12-77 / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 8/9/17 ID No. 12-77/17

To,

भी रवप जलवा कीयाल जुत भी सामान कीयाल 81, मो भाइ जर जयम तस्मील सइट जिला. शास्त्रवान 3001 950 - 242001

Subject: Information under Right to Information Act 2005.

Please refer to your RTI application No.

24/08/17— and our ID No. 12-77/7the information received is enclosed herewith for your reference please.

Description of lage is enclosed herewith

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New

point No.1 - Does not pertain to this office

Central Public Information Officer

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016 Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66

8

Dated: 06.09.2017 I.D. No. 12-77/2017

Sub: Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application dated 24.08.2017 filed by Shri S.P. Kausal in CPIO I.D. No. 12-77/2017, please find enclosed herewith point wise reply concerning the Administration section is as under:

Reply to (1)

Does not pertain to administration section .

Reply to (2)

Year	Gen	SC	ST	ОВС	Total
2010-11	2				2
2011-12					
2012-13	1				1
2013-14	1			2	3
2014-15	17	6		7	30
2015-16	5	2		3	10
2016-17	2	4	1	9	16

Reply to (3)

	Gen	SC	ST	ОВС	Total
Group A	3		1	1	5
Group B	20	4	2	9	35
Group C	30	1	22	11	64

Reply to (4)

No posts under the reserved category have been abolished by the government.

Yours faithfully

(Bineesh Kumar K.S.)

Deputy Registrar(Admn.)

Copy to:

CPIO/A.R., C.E.S.T.A.T., N. Delhi.

IDNO-12-94/2017

आरटीआई मामला

फाइल संख्या : आर-20011/186/2017- ए. डी.1सी (सेस्टेट)

भारत सरकार वित्त मत्रांलय राजस्व विभाग

> नई दिल्ली, नॉर्थ ब्लॉक दिनांक: ०३ अक्टूबर, २०१७

सेवा में

केंद्रीय सार्वजनिक सूचना अधिकारी सेस्टेट , पश्चिम ब्लॉक न. २ आर के पुरम, नई दिल्ली- ६६

विषय : सुचना का अधिकार अधिनियम २००५ के तहत, श्री स्वयं प्रकाश कौशल से प्राप्त आरटीआई आवेदन, दिनांकित १५.०६.२०१७ के सन्दर्भ में ।

महोदय.

कृपया उपर्युक्त विषय पर आरटीआई सेल से प्राप्त कार्यालय ज्ञापन संख्या ५९२००७/२०१७-आरटीआई सेल ,िदनांकित २५.०९.२०१७ तथा इसके साथ संलग्न श्री स्वयं प्रकाश कौशल के आरटीआई आवेदन, दिनांकित १५.०६.२०१७ को देखें। आवेदन में बिंदु संख्या २ से ४ आपके कार्यालय से संबंधित हैं, इसलिए सुचना के अधिकार अधिनियम, २००५ की धारा ६(३) के तहत आपको उक्त आवेदन हस्तांतिरत किया जाता है। आपसे यह भी अनुरोध किया जाता है कि अपेक्षित जानकारी सीधे आवेदक को प्रदान की जाये तथा अंतिम उत्तर की एक प्रति रिकॉर्ड के लिए इस कार्यालय को भी पृष्ठांकित की जाये।

संलग्न : उपरोक्त अनुसार

मपदाप

केंद्रीय सार्वजनिक सूचना अधिकारी

फोनें : २३०९५३६८

DRC Admin)

प्रतिलिपि : श्री स्वयं प्रकाश कौशल, 81 मो बादुजई प्रथम, तहसील सादर, जिला शजहांपुर, उत्तर प्रदेश 242001 -दिनांक १५.०६.२०१७ के आरटीआई आवेदन के संबंध में सूचनार्थ ।

रिगम 0/9/2017

F15.595763 2017 (ESTAT F15.595763 2017 (ESTAT GOVERNMENT - ELLING GOVERNMENT - ELLIN Ministry of Finance Department of Revenue North Block, New Dalhi Dated 251917 **OFFICE MEMORANDUM** Subject: As mentioned in RTI application Please find enclosed herewith an RTI Application/Appeal received in the RTI Cellion date dated 3917. in respect of Shri/Smt/Ms. Swayam Prakash Kaushal regarding (1) month and charle which concerns the CPIO/Appellate Authority. US (Ad.), US (Ad.) The RTI Application/Appeal is being transferred/forwarded to the U.S. (Rd.1) US(Rd.) R&B) after going through the allocation of Business Rules of the Government of India/Induction material of the Department of Revenue as the subject matter pertains to the above mentioned Ministry/Department/Office/CPIO. Final reply may be sent to the applicant directly by the concerned CPIO/Appellate Authority 3. within the stipulated time frame under the RTI Act, 2005. A copy of the final reply may also be endorsed to this cell for information. Encl: as above Section Officer, RTI Cell Tel:23095588

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F.No.300173/339/2017-ITA-I Government of India Ministry of Finance Department of Revenue Central Board of Direct Taxes (ITA-1 Division)

Room No.245-A, North Block, New Delhi Dated the September, 2017

OFFICE MEMORANDUM

Sub: Transfer of RTI Application u/s 6(3) of the RTI Act, 2005 filed by Shri Swayam Prakash Kaushal, Sahajahanpur (UP) -Reg.

The undersigned is directed to refer to the RTI application dated 15.06.2017 filed by Shri Swayam Prakash Kaushal, 81, Mohalla, Badujai-I, Teh Sadar, Shahajahanpur (UP)-242001 received from the Under Secretary & CPIO (ITCC), CBDT, Deptt. Of Revenue, North Block, New Delhi vide Office Memorandum dated 28.07.2017 and This Office's Memorandums dated 28.08.2017 and Shri Swayam Prakash Kaushal's letter dated 18.08.2017 received on 11.09.2017 in this office on the above mentioned subject and to state that no such information is available with this office.

As per queries raised in the RTI application, the information likely to be available with the CPIO (Coord), CBDT, Department of Revenue, North Block, New Delhi and the Chief Commissioner of Income-tax (I) HQ, CR Building ITO, New Delhi. Accordingly, the copy of the relevant previous letters and the Application is hereby transferred to the CPIO (Coord), CBDT, Department of Revenue, North Block, New Delhi and the Chief Commissioner of Income-tax (I) HQ, CR Building ITO, New Delhi in accordance with the provision of section 6(3) of the RTI Act, 2005 with the request to send the information available directly to the applicant, if permissible under the RTI Act, 2005. In case, any point/issue of the application does not pertain to your jurisdiction and pertain to another office, Yours faithfully, kindly transfer the same to the concerned CPIO.

Encl: as above

(Vinay Sheel Gautam) CPIO & DCIT-OSD (ITA-I) Fax: 23093070 Admin) Deptt. of Expenditure.

H.a (Admin) 1 The CPIO & Under Secretary ()

— Deptt of Revenue, North Block, New Delhi. 2. The CPIOS under secretary

The Chief Commissione of Income-tax (I) (CC-CR Building, ITO, New Delhi.

Copy: to Shri Swayam Prakash Kaushal, Mohalla Badujai-1, Tehsil-Sadar, Shahajahanpur (UP)-242001 for information (Mob 9935477989 Email ID: SwayamPrakashk971@gmail.com).

TIME BOUND MINISTRY OF FINANCE / वित्त मंत्रालय DEPARTMENT OF REVENUE / राजस्व विभाग RTI CELL / सूचना का अधिकार प्रकाष्ट /2017/RTI Cell FTS No. 592007 12017 Date of Receipt

80 ATZ US (Ad-I) Ad. 1 A

RTI MATTER

F.No.402/5/2017-ITCC Government of India Ministry of Finance Department of Revenue Central Board of Direct Taxes

North Block, New Delhi Dated 26 July. 2017

OFFICE MEMORANDUM

Subject: - Transfer of RTI request u/s 6(3) of the RT1 Act. 2005 filed by Sh. Swayam Prakash.

Enclosed please find a communication FTS No. 530177/2017-RTI Cell dated 24.07.2017, received form RTI Cell Department of Revenue forwarding therewith an RTI application dated 18.07.2017 filed by Sh. Swayam Prakash.

- On perusal of RTI request, it is seen that the subject matter closely pertains 2. to DGIT(HRD) and ITA-1. You may therefore please process the RTI request accordingly.
- If the subject matter pertains in full or part to any other Public Authority, the said request may be forwarded to the concerned Public Authority, under intimation to the applicant.

Encl: as above

(Sarojini Rawat)

Under Secretary & (ITCC)

Tele: - 23095461

CPIO & US(ITA-I), CBDT RTI Cell. DGIT(HRD)

Copy to:-

Shri Swayam, 81. Mo. Badujyi-I. Tahshil-Sadar. dist.- Shahjahapur-242001.UP, with the request that the further correspondence in the matter may please be made with above officer, if required.

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प्रधान मंत्री कार्यालय

साउथ ब्लाक, नई दिल्ली - 110 011

दिनांकः 18/7 2017

संख्या आरटीआई/8061/2017-पीएमआर

कार्यालय ज्ञापन

विषय - सूचना का अधिकार के तहत आवेदन-पत्र

उपर्युक्त विषय पर श्री स्वयं प्रकाश कौंशल से प्राप्त दिनांक 15.6.7.2017 का आवेदन-पत्र, जो इस कार्यालय में दिनांक 19.6.2017 को प्राप्त हुआ है, सूचना का अधिकार अधिनियम की धारा 6(3) के तहत यथोचित कार्रवाई हेतु अंतरित किया जा रहा है।

आवेदक से आवेदन-शुल्क प्राप्त हो गया है।

(प्रवीन कुमार) अवर सचिव एवं

केन्द्रीय लोक सूचना अधिकारी e-mail: rti-pmo.applications@gov.in

潭: 2338 2590

म्रचिव, भारत सरकार राजस्व विभाग नॉर्थ ब्लॉक, नई दिल्ली

सचिव, भारत सरकार कार्मिक एवं प्रशिक्षण विभाग नॉर्थ ब्लॉक, नई दिल्ली

बिंदु संख्या 1 के संबंध में

बिंदु संख्या 2 से 4 के संबंध में

प्रति- (स्पीड पोस्ट द्वारा)

श्री स्वयं प्रकाश कौशल पुत्र स्व0 सीताराम कौशल 81, मो० बाडूजई प्रथम तह0 सदर, जिला शाहजहाँपुर उत्तर प्रदेश-242001

कृपया आप इस संबंध में आगे सूचना हेतु उपरोक्त लोक प्राधिकरणों से सम्पर्क करें।

MINISTRY OF FINANCE / वित्त मंत्रालय DEPARTMENT OF REVENUE / राजस्व विभ RTI CELL / सूचना का अधिकार प्रकोष्ट

FTS No. 530177 Date of Receipt 24

806141414

म्यता का अधिकार असि तयम 2005 की धारा 6 (1) के असीन स्यता अभिपाम कारने के लियं अनुरोध

सेवा में 8061/2017

श्रीमान जनस्यता अधिकारी महादय प्रधानमंत्री कायलप

> भारत सरकार नर्ड दिल्ली

1 9 JUN 2017

1- अग्वरका का गम !- स्वयं प्रकाश काश्वाल

2 पिता कार नाम ;- २व. सीताराम कोशल

3-3ग्लेट्न का पता - 81 मां बाइजई प्रथम तह सदर जिला-शाहजहांपुर 242001 30 प्र

4-Hiaism 47- 1 9935477989

5-5 Am A. - SwayamPrakashK971 @gmail. com

क मांजी गर्य स्वता का क्यारा! (1) मारम सरकार द्वारा की प क्षिपन तकार क्ष इस्म / कार असल किये जाते हैं ? एवं 26 मई 2014 में 30 मई 2017 तक 477

रिकान प्रतिकात हमस वृद्धि की गांधी ?

> (2) कोन्ड सरकार के अन्तेशम सी ही अतियों से निस्सिवितीय वर्षा 2010-11, 2011-12, 2012-13, 2013-14, 2014-15, 2015-16, 2016-17

में कुल कितनी-रिकारनी नियुर्वियां की रामी ? एवं उद्माश्रावियां में सामान्य करी पिड़ा जाति कर्री एवं अनुस्थित जाति अने स्मारहा?

> (3-) वर्षमाम समय में क्राव्हीय सरकार क्र अहार समम्प्रविभागा म केल रिकामन तर रियम है है आविस्म एवं ग्रेंट-आविस्म वर्गी की भीनी के अपदार पर कुल निकान-2 पर निस्त है?

(h-) वर्षमान स्रवलार हाया पिहले तीन वर्ष में कोन्तीय सरकार की आदीस विस्पार्थार कार भाग भेगी कार काल कितन पर

ममाप हमित्र विकास है अगार हा पर कमरण प्राह्म अभाव

र्थान्य हो में ज्यानामान हमें ग्राया क्षा प्रमानामहरू 7- 51 Hi on situlation evint 27 Hy 47 / 10 on whe cas 37 F 2306 53

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19/07/17

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